



\$~28

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ CS(COMM) 245/2017 & CC(COMM) 54/2017 and I.A7004/2013
DURA-LINE INDIA PVT LTD Plaintiff
Through: Mr.Neel Mason & Mr.Ankit Rastogi,
Adv. (Mob. No.9811362432).

versus

JAIN IRRIGATION SYSTEMS LTD Defendant
Through: Mr.Avinash K Sharma, Adv. (Mob.
No.7289036972)

CORAM:
HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER
19.07.2022

%

The learned counsels for the parties submit that evidence in the matter has been recorded.

List for final hearing on 28th and 29th, November, 2022 at 2:30 PM.

NAVIN CHAWLA, J

JULY 19, 2022/Arya